

(16)

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/211/2016  
NAME OF THE PETITIONER(S) : Raffath  
NAME OF THE RESPONDENT(S) : M/s Southern Roofings Private Limited & 4 others  
UNDER SECTION : 235, 397/398 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Prithviraj Pandian  
(For) R. VENKATAVARADAN

Counsel for R 1,  
R3 - R5

for the

SAM JAYARAJ HOUSTON  
FOR  
M/S. SARVABHAUMAN  
ASSOCIATES.

COUNSEL FOR  
PETITIONER

Sam J. Houston

**ORDER**

Shri Sam Jayaraj Houston, counsel for petitioner present. Shri R Prithviraj Pandian, counsel for R1, R3 to R5 present and seeks time to file sur rejoinder. One more opportunity in the interest of justice is provided for filing rejoinder by enlarging the time. Put up on **24.10.2016 at 10.30 A.M.**

(Ch. Mohd. Sharief Tariq)  
Member (Judicial)

(K Anantha Padmanabha Swamy)  
Member (Judicial)